



\$~27

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3269/2014

R K KAPOOR, ADVOCATE	Petitioner
Through :	Mr. R. K. Kapoor, Advocate.
Versus	
THE HIGH COURT OF DELHI	& ORS Respondent
Through :	Mr. Rajeshwar Rao and Mr. Varun
	Mishra, Advocates for R-1.
	Mr. Anurag Ahluwalia, CGSC for UOI.
	Ms. Mahna Kalra and Ms. Nikhita
	Khetrapal, Advocates for Ms. Nidhi
	Raman, Advocate for R-2 to 4.
	Mr. Rajiv Bansal, Ms. Arpita,
	Mr. Keshav Dutta and Mr. Siddhant
	Gupta, Advocates for DDA.
DRAM:	
DN'BLE MR. JUSTICE G.S.SISTA	NI

CORAM: HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL <u>O R D E R</u> % 17.12.2015

CM APPL. 30563/2015

By the present application, the petitioner/applicant, seeks a direction to the Delhi Government to provide sufficient funds for completion of construction of building, known as S-Block, Delhi High Court.

Mr.Kapoor, petitioner, who appears in person, submits that the foundation of the building was laid down by the Chief Justice of India and the need for construction of an additional Block was considered by the Full Court of the Delhi High Court. Petitioner further submits that the matter is pending with Delhi Government and on account of delay various statutory permissions are likely to lapse, besides cost of construction is increasing and the general public is being put to hardships on account of lack of infrastructure.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 08/05/2025 at 11:09:59





Ms.Mahma Kalra, learned counsel for the Delhi Government, seeks an adjournment, however, she submits that the Delhi Government is asking the Central Government to provide 30% of the funds. Let copies of the relevant correspondence be provided to Mr.Ahluwalia, learned counsel for the Union of India. Mr. Sanjay Jain, ASG, is requested to appear in this matter on behalf of Union of India on the next date of hearing.

List on 22nd December, 2015.

W.P.(C) 3269/2014 & CM APPL. 8677/2014

List on 22nd December, 2015.

Let a copy of this order be given DASTI to the parties under the signatures of Court Master.

G.S.SISTANI, J

SANGITA DHINGRA SEHGAL, J

DECEMBER 17, 2015/sc

W.P.(C) 3269/2014

2/2